



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Proceedings under certificate No. 4219 of 2021 dated October 21, 2021 issued against Seema Khandelwal [Defaulter] PAN: ANSPK6624M in the matter of Delta Leasing & Finance Limited.

Recovery Certificate No. 4219 of 2021 dated October 21, 2021 was drawn against Seema Khandelwal [Defaulter] (PAN: ANSPK6624M) for a sum of Rs.1,03,729/- (*Rupees One Lakh Three Thousand Seven Hundred Twenty Nine only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/PB/AS/2021-22/12815 dated July 30, 2021 in the matter of Delta Leasing & Finance Limited.

In view of the payment of the amount of Rs. 1,62,131/- (*Rupees One Lakh Sixty-Two Thousand One Hundred Thirty-One only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with and Rule 12 of the Second Schedule to the Income-tax Act, 1961.

August 31, 2026
New Delhi



— Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi